



Government of Jammu and Kashmir
Tourism Department, Civil Secretariat
Srinagar/Jammu

Notification,
Srinagar, the 12th July, 2017

SRO 287 :- In exercise of the powers conferred by sub-section (2) of section 3 of the Jammu and Kashmir Control of Building Operations Act, 1988 (Act No. XV of 1988) and in supersession of all previous notifications issued in this behalf, the Government hereby appoint the following Building Operation Controlling Authority in respect of the Local areas of Gulmarg, Pahalgam, Sonamarg, Yousmarg, Doodpathri, Aharbal, Kokernag, Verinag, Poonch, Rajouri, Wullar- Mansbal, Billawar- Duggan, Patnitop, Lolab-Bangus-Drangyari, Shopian,- Dobjan-Peer-Ki-Gali, Kargil, Surinsar-Mansar, Bhaderwah, Kishtwar, Tosmaidan, and Bani-Basholi. Development Authorities; namely:-

1.	Deputy Commissioner concerned District	Chairman
2.	Chief Town Planner concerned Division	Member
3.	Chief Executive Officer, of the concerned Development Authority	Member Secretary
4.	Divisional Forest Officer concerned	Member
5.	Divisional Head, Ecology & Environment Department	Member
6.	Superintending Engineer PWD(R&B) of concerned District	Member

By Order of the Government of Jammu and Kashmir.

(M.H. Malik) KAS
Secretary to the Government

No:- TSM/INC-07/2002

Dated:- 12 - 07 - 2017

Copy to the:

01. All Financial Commissioners.
02. All Principal Secretaries to Government.
03. Principal Secretary to HCM.
04. All Administrative Secretaries to Government.

05. Divisional Commissioner, Jammu/Kashmir.
06. ALL Heads of the Departments.
07. District Development Commissioner, Concerned.
08. Special Assistant to Hon'ble Minister of State for Tourism.
09. General Manager, Government Press Jammu for publication in the Government Gazette.
10. PPS to Chief Secretary.
11. P.S to Secretary to Government, Tourism Department.
12. Stock file.
13. Government Order file.